

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 240 of 2004

Jabalpur, this the 23rd day of March, 2004.

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

Awadh Bihari Namdeo S/o Late
Shri Ghasitey Lal, aged 48 years,
working as Machinist (High Skilled),
R/o Dr.B.R. Ambedkar Colony,
Shantinagar, Jabalpur(M.P.)

APPLICANT

(By Advocate - None)

VERSUS

1. Union of India, through
Secretary, Ministry of
Defence, South Block, New Delhi.
2. Director General of Ordnance
Factories, 10-A, Aucklan Road,
Kolkata(W.B.)
3. General Manager, Vehicle
Factory, Jabalpur(M.P.)

RESPONDENTS

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

By filing this OA, the applicant has sought a
direction to the respondents to pay HRA to him w.e.f.
11.7.2003 onwards along with interest there on.

2. We have perused the pleadings and material available
on records.

3. We find from the records, the applicant has submitted
dated 5.2.04
his representation to the respondents for grant of HRA.
The respondents have not yet decided ^{the} said representation.
In the mean time the applicant has approached this Tribunal
even before exhausting the departmental remedies.

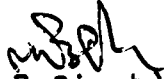
4. Keeping in view the facts and circumstances of the
case we deem it appropriate to dispose of this OA at the
admission stage itself by directing the respondents to

msh

consider the representation of the applicant dated 5.2.04 and take a decision there-on by passing a detailed, reasoned and speaking order within a period 2 months from the date of receipt of copy of this order.

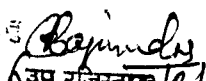
5. With the above direction, the OA is disposed of at the admission stage itself.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

पृष्ठकन सं ओ/वत्त.....जयपुर, दि.....
पविमिति सप्तमि विगत-

- (1) सचिव, जयपुर जिला न्यायालय, जयपुर
- (2) जयपुर जिला न्यायालय, जयपुर
- (3) जयपुर जिला न्यायालय, जयपुर
- (4) जयपुर जिला न्यायालय, जयपुर

सूचना एवं आवश्यकताएं दर्शाई है।

उप राजस्व/12/04

Forwarded
on
29.3.04